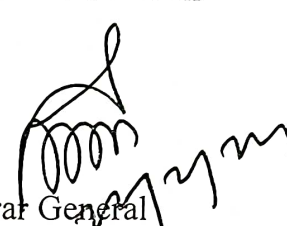


HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 145 /Accts.

Dated : 22/02/24

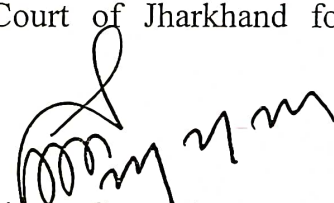
The Court has been pleased to notify the areas to the Southern side starting from the escalators within the premises of this Court as 'Restricted Area' and further nominate the Registrar (Vigilance) as the Nodal Officer for entry into the 'Restricted Area' and the Court Officer as the Nodal Officer for entry into the Court premises other than 'Restricted Area'.


Registrar General

Memo No. 421 /Accts.

Dated 22/02/24

Copy forwarded to the Secretary, Building Construction Department, Government of Jharkhand, Ranchi/ O/o Registrar Vigilance/ C.P.C. I/c for uploading the same on the website of the High Court of Jharkhand/ President, Advocates' Association, High Court of Jharkhand—/ Assistant Registrar – cum – Court Officer, High Court of Jharkhand for information and/or necessary action.


Registrar General